

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00032/2018

DATED THIS THE 7TH DAY OF SEPTEMBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

RS.Hariprasad,  
S/o R.Srinivasa Rao,  
Aged about 49 years,  
Working as Postal Assistant,  
Mulbagal Sub Office,  
Mulbagal  
Kolar District,  
R/o Agrahara,  
Mulbagal  
Kolar District 5631313.

....Applicant

(By Shri P. Kamalesan..... Advocate)

Vs.

1. The Union of India,  
Rep. By its Secretary,  
Department of Posts,  
Ministry of Information,  
Dhak Bhavan,  
New Delhi – 110 001.

2. The Chief Post Master General,  
Karnataka Circle,  
Bangalore 560 001

3. The Post Master General,  
South Karnataka Region,  
Bangalore 560 259

4. Senior Superintendent of Post Offices,  
Kolar Division, Kolar 563102. ....Respondents

(By Shri S.Sugumaran... ACGSC)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. Shri P. Kamalesan submits that the relief which had been claimed for by the applicant is granted. OA has become infructuous. Therefore, OA is dismissed as infructuous. No order as to costs.

(DINESH SHARMA)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER (J)

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